ANNEXURE - 8

Name of the Corporate Debtor: Maxgrow Overseas Limited; **Date of commencement of CIRP: 19/05/2022;** **List of creditors as on : 08/06/2022**

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted										Amount in Rs
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party ?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	UIL Commodites DMCC	02-06-2022	17,35,92,668.40		unsecured	0	0	No	0	0	0	-	0	The claims have been admitted provisionally as: 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors, 2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
	Total		**17,35,92,668.40**	**-**										